HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Sr. No. 2

(through video conference)

EMG-CM No. 25/2020 in PIL No. 7/2014

Dewakar Sharma and anr.

..... Appellant/Petitioner(s)

Through:- None.

V/s

State of J&K and others

....Respondent(s)

Through:- Mr. Amit Gupta, AAG vice Mr. F. A. Natnoo, AAG

(on voice call from residence in Jammu)

HON'BLE THE CHIEF JUSTICE (on Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(on Video Conference from High Court at Jammu)

ORDER 28.04.2020

The applicant seeks release of his vehicle (Tipper).

There is no urgency for the same in the period of lock down.

In the interest justice, list on 27th May, 2020.

(RAJNESH OSWAL) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 28.04.2020 Karam Chand